

Name of the corporate debtor: Karm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 11.07.2025													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted		List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)			Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bhala Finance Private Limited (Gtee)	16-03-2024	3,59,97,988.00	3,59,78,980.00	Credit Facilities against Guarantee		No	No	0	0	19,008.00	-	
2	Piramal Capital and Hosuing Finance Ltd	11-06-2024	10,36,24,849.00	-	Credit Facilities		-	-			10,36,24,849.00		-
3	GIC Housing Finance Limited (GICHFL)	01-08-2024	49,15,98,569.00	-	Credit Facilities		-	-			49,15,98,569.00		-
3	Total		63,12,21,406.00	3,59,78,980.00	-	-	-	-	-	-	59,52,42,426.00	-	-

Anshul Gupta
For and on Behalf of Truvisory Insolvency Professionals Private Limited
Resolution Professional
Karm Infrastructure Private Limited
Registration No. IBBU/PE-0103/PA-2/2022-23/50020
AFA valid upto: 31.12.2025
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